

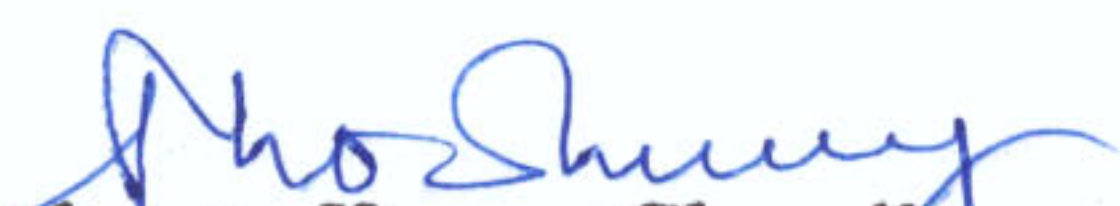
SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF EAST MOND INFRA & TRADE PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1	Name of Corporate Debtor	East Mond Infra & Trade Private Limited (Formerly Known as East Mond Agri and Infra Pvt. Ltd. & originally incorporated as Somerset Infra Projects Pvt. Ltd)
2	Date of Incorporation of Corporate Debtor	12 th December 2007
3	Authority under which corporate debtor is incorporated / Registered	Registrar of Companies, Bengaluru
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74110KA2007PTC044646
5	Address of the registered office and principal office (if any) of Corporate Debtor	R.O. as per MCA: 10/45, 8 th Cross, 3 rd Main, BSK II Stage, Srinivasa Nagar, Bengaluru, Karnataka-560085 Present RO As per GNL-2: 5/1, 4 th Main, Wilson Garden, Bengaluru, Karnataka-560 027
6	Date of closure of Insolvency Resolution Process	28/09/2022
7	Liquidation Commencement Date of Corporate Debtor	29/09/2022 (Copy of the Order received on 19/10/2022)
8	Name and registration number of the insolvency professional acting as Liquidator	Sushanta Kumar Choudhury IBBI/IPA-003/IP-N00292/2020-2022/13238
9	Address and e-mail of the Liquidator, as registered with the Board	64, Hem Chandra Naskar Road, Belegghata, Kolkata-700010, WB. sk.choudhury123@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	64, Hem Chandra Naskar Road, Belegghata, Kolkata-700010, WB. sk.choudhury123@gmail.com
11	Last date for submission of claims	20/11/2022

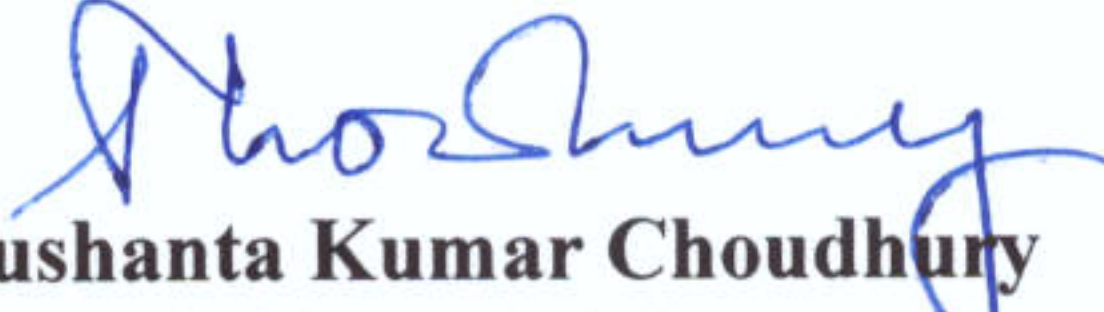
Notice is hereby given that the National Company Law Tribunal, Bengaluru Bench has ordered the commencement of liquidation of the **East Mond Infra & Trade Private Limited** on 29/09/2022 (order copy received on 19/10/2022).


Sushanta Kumar Choudhury
Insolvency Professional
IBBI/IPA-003/IP-N00292/2020-2021/13238

The stakeholders of **East Mond Infra & Trade Private Limited** are hereby called upon to submit their claims with proof on or before 20/11/2022 to the liquidator at the address mentioned against item No.10. If a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder and admitted by the IRP/RP during CIRP shall be deemed to have been submitted under section 38.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator :  Sushanta Kumar Choudhury

Date and place: : 21/10/2022 and Kolkata

Sushanta Kumar Choudhury
Insolvency Professional
IBBI/IPA-003/IP-N00292/2020-2021/13238